## NATIONAL COMPANY LAW TRIBUNAL **CHENNAI BENCH CHENNAI**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAL BENCH, CHENNAL NATIONAL COMPANY LAW TRIBUNAL, HELD ON 16/12/2016 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL

APPLICATION NUMBER

PETITION NUMBER

: TCP/76/2016

NAME OF THE PETITIONER(S)

: S.Pathma Kumar

NAME OF THE RESPONDENT(S)

: P.K.Enterprises Private Limited

**UNDER SECTION** 

S.No. NAME (IN CAPITAL)

SIGNATURE

REPRESENTATION BY WHOM

Cor Mr. Shanidland Ausenter

3) K. RAMBSAMY & Gallmould kumi

Consel for Resolution 212

## **ORDER**

Petitioner alongwith his counsel present. Counsel for R1 & R2 and counsel for R3 are present. Counsel for R1 & R2 stated that there is practical difficulty in making compliance with the order dated 4.3.2016 for the reasons that the Chartered Accountant of the company is not cooperating. though the documents were sent for necessary action at his end but the same have been returned without any reason. He prays that there is an urgent need of intervention of the Bench for appointment of Chartered Accountant. Therefore both the parties are directed to submit three names of Chartered Accountants jointly so that any one of them may be appointed by this bench for the purpose of conducting audit of the company. Put up on 20.01.2017 at 10.30 A.M.

(Ch. Md. Sharief Tariq) Member (Judicial)

(K.Anantha Patimanabha Swamy) Member (Judicial)